

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/3420/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the ^{Jr} 27 April, 2023.

Sub: **Casual leave as well as station leave permission.**

Ref:- Your letter, dtd. 24.04.2023 and Your letter No. DJNB/2971, dtd. 25.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.04.2023 as well as station leave permission, with the official vehicle, at own cost, from the evening of 26.04.2023 till the morning of 27.04.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/3420(A)/A, dated , 27-04-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
